

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 433 (ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: M/s Adhiswar Nivesh Pvt. Ltd. & Ors With
Kanti Commercials Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Pankaj Jain, Advocate

For the Respondent: None

ORDER

Mr. Pankaj Jain, Ld. Counsel for the Applicant company submits that he has instructions to withdraw the present petition.

Dismissed as withdrawn.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)